

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/580/(IB)/2017  
NAME OF THE PETITIONER(S) : SUGESAN TRANSPORT PVT LTD  
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Mahadev Viswanathan

Counsel for petitioner  
VMahadev

**ORDER**

Counsel for petitioner present. No representation on behalf of the respondent.  
Counsel for petitioner is directed to send private notice to the respondent  
alongwith copy of petition and file proof of service by way of an affidavit by  
the next date of hearing. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)